NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 25.10.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|-------------------------|----------------------------|-------------|---------|--|
| CP 76/14 | IA 57/17 in TP 70/16 | For Hearing | 397/398 | Murugayah Kanapaty & 2 Others Vs Malind Properties Pvt. Ltd. & 5 Ors. |

| SL. NO. | NAME (IN CAPITAL) & PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE |
|------------|-------------------------------------|---------------------------------|-------------|
| j. | GURU PRASAD MAKAM 98452 80635 | Musugayah Karapaty 3 204hers | Tr. Gumlan |
| | LAKSHMI MENON | R.1,2,325 | Lakshmi |
| | For CK Nandalkuna | K | α —. |
| 0 | Law Chambers | | |
| (| (9880073412) | | |

ORDER

PCS for Petitioner is present. Counsel for Respondent is also present. I.A 57/17 is taken up today. Heard the matter. List it for orders on 8/11/2017.

Member (T)

Member (J)